## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 95/16	TP 55/17	For Considera- tion	433(e)/ 433(f)	Oriental Bank of Commerce Vs Falcon Tyres Ltd.

	33/10	11 33/17	Considera- tion	433(f)	Falcon Tyre	s Ltd.
SL.	NAME (IN CAPITAL)					SIGNATURE
NO.	& PHONE NUMBE	R	REPRESENTATION TO WHOM			

1. M. MOHAMED 1BRAHEM

and put up note.

Advicalifor

Counsel for petitioner is present. He has filed Form No.5. Registry is directed to check

List it on 19.08.2017.

MEMBER (J)

MEMBER (T)